

(40)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 81/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Bharat Ochchavlal Shah
V/s.
Kotak Mahindra Bank Ltd.

SECTION OF THE COMPANIES ACT: 58(4) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No.81/58(4)/NCLT/MB/MAH/2017

None present. List this matter on 9.1.2018 with peremptory direction to the petitioner
to appear on next date of hearing, failing which this petition will be dismissed for default.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)